COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 124 OF 2017

Dated: 17th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Rajasthan Rajya Vidyut Utpadan Nigam Ltd. Appellant(s)

۷s.

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal

Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. R. K. Mehta

Ms. Himanshi Andley for R-1

Mr. S.K.Agarwal Ms. A. Chaturvedi

Dr. A.P.Sinha for R-2 to 4

<u>ORDER</u>

Learned counsel for the State Commission states that the State Commission does not wish to file any reply.

Learned counsel for respondent Nos.2 to 4 seeks four weeks time to file reply. He may file the same on or before 15.09.2017 after serving copy on the other side. Rejoinder may be filed within three weeks thereafter.

List the matter on 23.10.2017.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson